

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3688  
TO BE ANSWERED ON 25<sup>th</sup> March, 2022**

**EXEMPTION FROM NEET IN TAMIL NADU**

**3688 SHRI A. RAJA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a delegation from Tamil Nadu has approached the Government for getting Presidential assent for the Tamil Nadu Admission to Undergraduate Medical Degree Courses Bill, 2021 which seeks to dispense with the requirement of candidates in the State to qualify in NEET for admission to undergraduate medical courses;
- (b) if so, the response of the Government thereon; and
- (c) the stand of the Government in giving exemption to students from Tamil Nadu from NEET Examination for admission to undergraduate medical courses?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Ministry of Home Affairs (MHA) deals with the Bills reserved by the Governor for assent of Hon'ble President of India. As informed by MHA no such bill has been received for assent of the Hon'ble President of India.

\*\*\*\*\*